

ORISSA HIGH COURT**FILING REPORT AS ON :27/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008401/2023	MANOJ SANDHA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	PUINTALA /112 /2023 () //
2	BLAPL/0008402/2023	NANDU @ AKASH KUMBHAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /115 /2023 () //
3	BLAPL/0008403/2023	BHOLA @ TAPAS JENA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SINGLA /120 /2018 () //
4	BLAPL/0008404/2023	DIPU @ MALAYA KUMAR SAHOO VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	TALABANIA /59 /2023 () //
5	BLAPL/0008405/2023	TUNA DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 () //
6	BLAPL/0008406/2023	PADMA CHARAN DASH VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	HINDOL /170 /2023 () //
7	BLAPL/0008407/2023	GANGADHAR SAMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /240 /2023 () //
8	BLAPL/0008408/2023	RAJU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /396 /2023 () //
9	BLAPL/0008409/2023	BABULA NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADABAZAR /224 /2023 () //
10	BLAPL/0008410/2023	BHAGIRATHI MUNDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JHUMPURA /73 /2023 () //
11	BLAPL/0008411/2023	UMESH DEEP @ KUNAL MAJHI VS STATE OF ODISHA	CHANDANA MISHRA VS	BODEN /187 /2020 () //

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12	BLAPL/0008412/2023	KAMALAKANTA MAJHI @ KAMALA VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /35 /2014 () //
13	BLAPL/0008413/2023	BIREN KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	TAISARA /183 /2020 () //
14	BLAPL/0008414/2023	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /312 /2023 () //
15	BLAPL/0008415/2023	GOLDEN CHERUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.BALANG /1 /2022 () //
16	BLAPL/0008416/2023	SUSANTA GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /213 /2020 () //
17	BLAPL/0008417/2023	MOHAN PAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /114 /2023 () //
18	BLAPL/0008418/2023	ANILA@ ANIRUDHA DALEI VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	BALICHANDRAPUR /225 /2023 () //
19	BLAPL/0008419/2023	PRADEEP KUMAR MOHANTY @ BALI MOHANTY VS STATE OF ODISHA(VIG.)	NIHAL RATH VS	BALASORE VIGILANCE /18 /2023 () //
20	BLAPL/0008420/2023	SK. BASIRUDDIN @ BASA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /217 /2023 () //
21	BLAPL/0008421/2023	SAROJ MAHARANA VS STATE OF ODISHA	DEBASNAN DAS VS	BERHAMPUR SADAR /19 /2020 () //
22	BLAPL/0008422/2023	HEMANTA DIGAL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	K.NUAGOAN /61 /2020 () //
23	BLAPL/0008423/2023	JAKTA SUNANI	DURGA PRASANNA MISHRA	JAMANKIRA /63 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008424/2023	SAMIRA @ SOMYARANJAN DIGAL	CHANDANA MISHRA	BALLIGUDA /72 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008425/2023	KANHU MUKHI	ASUTOSH TRIPATHY	ANGUL TOWN /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008426/2023	SIMANTA PRADHAN	SURYAKANTA DWIBEDI	SORO /363 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008427/2023	SONU SETHI	JNYANANANDA PANDA	BHAWANIPATNA TOWN /205 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008428/2023	MANOJ KHOSLA	SABYASACHI MISHRA	KORAPUT TOWN /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008429/2023	SK. ARBAZ	JAYANTA KUMAR MAJHI	CYBER CRIME AND E.O, BALASORE /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008430/2023	PRAKASH CHANDRA JENA	HAREKRUSHNA MALIK	KUDANAGARI /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008431/2023	SUDHANSU SEKHAR NAIK	CHEERA RANJAN SATAPATHY	TURUMUNGA /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008432/2023	MANTU @ MANMOHAN SAHOO	CHIRANJIB ROUT	KANIHA /137 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008433/2023	CHITRA @ CHITRASEN GOUDA	LAMBODOR ACHARI	SURADA /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008434/2023	SABITA PANDA	ANINDYA KUMAR MISHRA	LINGARAJ P.S. /325 /2022
		VS	VS	()

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35	BLAPL/0008435/2023	STATE OF ODISHA KRISHNA NAIK VS	LAMBODOR ACHARI VS	// ASKA /314 /2023 ()
36	BLAPL/0008436/2023	STATE OF ODISHA DAITARI CHALAN VS	MANAS KUMAR CHAND VS	// //0 ()
37	BLAPL/0008437/2023	STATE OF ODISHA MUKESH KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// SEMILLIGUDA /71 /2022 ()
38	BLAPL/0008438/2023	STATE OF ODISHA EMON DEEP VS	SK. ZAFARULLA VS	// BOLANGIR TOWN /43 /2023 ()
39	BLAPL/0008439/2023	STATE OF ODISHA MUNNA @ BUDHIA BARIK VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /69 /2022 ()
40	BLAPL/0008440/2023	STATE OF ODISHA SUSANTA PANDA VS	SATYA RANJAN MULIA VS	// //0 ()
41	BLAPL/0008441/2023	STATE OF ODISHA SK.MAHAMAD VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /86 /2004 ()
42	BLAPL/0008442/2023	STATE OF ODISHA BAIRAGI BEHERA VS	BISWORANJAN SWAIN VS	// BHADRAK RURAL /210 /2017 ()
43	BLAPL/0008443/2023	STATE OF ODISHA SADANANDA KANHAR VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /46 /2021 ()
44	BLAPL/0008444/2023	STATE OF ODISHA SANJAY RAY VS	TUKUNA KUMAR MISHRA VS	// ADVA /82 /2023 ()
45	BLAPL/0008445/2023	STATE OF ODISHA DIPU @ DIPAK KUMAR PALEI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// BANAPUR P.S. /355 /2022 () //

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46	BLAPL/0008446/2023	OKILA BHATTA VS STATE OF ODISHA	RANJIT MOHANTY VS	NIRAKARPUR /16 /2009 () //
47	BLAPL/0008447/2023	KRISHNA RAI VS STATE OF ODISHA	T N MURTY VS	KORAPUT GRPS /7 /2023 () //
48	BLAPL/0008448/2023	SRABANA PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /73 /2023 () //
49	BLAPL/0008449/2023	RABI NARAYAN SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JATNI P.S. /400 /2018 () //
50	BLAPL/0008450/2023	PRAMOD SRIVASTAV @ GOJA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /96 /2023 () //
51	BLAPL/0008451/2023	MANAS GHADEI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /151 /2023 () //
52	BLAPL/0008452/2023	BIJAN PANDA @ BIJAN KUMAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023 () //
53	BLAPL/0008453/2023	KRUSHNA BISHI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JAIPATNA /186 /2022 () //
54	BLAPL/0008454/2023	KANHA SENAPATI @ PRASANA SENAPATI VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /65 /2023 () //
55	BLAPL/0008455/2023	GOPALI NAIK VS STATE OF ODISHA	MANISH DHIR VS	BIKRAMPUR FCI /8 /2023 () //
56	BLAPL/0008456/2023	RANJANA SRINIBAS RAO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /1 /2020 () //
57	BLAPL/0008457/2023	CHANDAN @ RAJENDRA SUTAR	DEEPAK RANJAN PARIDA	KENDRAPARA SADAR /470 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008458/2023	PINTU BEHERA	SANTOSH KUMAR MAHANTY	BUGUDA /339 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	CMAPL/0000525/2023	ASHOK KUMAR TRIPATHY	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
60	CMAPL/0000526/2023	M/S. FALAK INDUSTRIAL FUELS PVT. LTD.	ADV.	//
		VS	VS	()
		CHAIRMAN, STATE POLLUTION CONTROL BOARD, BBSR		//
61	CMAPL/0000527/2023	BAISHNAB CHARAN MOHANTY	ADV.	//
		VS	VS	()
		O.A.T., BHUBANESWAR		//
62	CMAPL/0000528/2023	M.C. OF HERAMBANARAYAN HIGH SCHOOL	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000529/2023	SADHANA SEAL	ADV.	//
		VS	VS	()
		GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES		//
64	CMP/0000820/2023	SATYABATI PRADHAN	VIVEKANANDA JENA	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMP/0000821/2023	SUJATA BISWAL	VIVEKANANDA JENA	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMP/0000822/2023	BIJAN KUMAR MAHAPATRA	PRABODHA CHANDRA NAYAK	//
		VS	VS	()
		BANDAN KUMAR MAHAPATRA		//
67	CMP/0000823/2023	PRAFULLA KUMAR SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	()
		BAIDEHI DEI		//
68	CONTC/0005275/2023	PADMA CHARAN BHOI	ADV.	//
		VS	VS	()

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69	CONTC/0005276/2023	RAJAT KUMAR PRAHARAJ, EXCISE DY. COMMNR. (C.D) CTC HARI SHANKAR PRADHAN VS AUROBINDA PADHI, IAS	ADV. VS	// // 0 //
70	CONTC/0005277/2023	SURENDRA MOHANKUDO VS PRADOSH KUMAR NAIK, DISTRICT EDUCATION OFFICER CUM CHAIRMAN, DISTRICT PROMOTION/COMMITTEE, GAJAPATI	ADV VS	// 0
71	CONTC/0005278/2023	SANJAYA KUMAR MANGARAJ VS ASWATHY S., IAS	ADV. VS	// 0 //
72	CONTC/0005279/2023	BHUBANESWAR DANDASANA VS ASWATHY S., IAS	ADV. VS	// 0 //
73	CONTC/0005280/2023	GAJADEI MAJHI VS ALOK KUMAR KAR, I.A.S.	ADV. VS	// 0 //
74	CONTC/0005281/2023	RAJESH KUMAR SWAIN VS PRADEEP KUMAR NAYAK, EXECUTIVE ENGINEER, WATER RESOURCES DEPT.	SIDHANT DWIBEDI VS	// 0 //
75	CONTC/0005282/2023	RAJENDRA KUMAR PALLAI VS KAPILENDRA MISHRA DEO, D.E.O., BHADRAK	ADV. VS	// 0 //
76	CONTC/0005283/2023	LAXMIDHAR JENA VS RABINDRA NATH SAHU, I.A.S.	RAJEET ROY VS	// 0 //
77	CONTC/0005284/2023	ARUN KUMAR KAR VS STATE OF ODISHA	ADV. VS	// 0 //
78	CONTC/0005285/2023	KARUNAKAR ROUTRAY VS PRADEEP KUMAR NAYAK, EXECUTIVE ENGINEER, WATER RESOURCES DEPT.	SIDHANT DWIBEDI VS	// 0 //
79	CONTC/0005286/2023	RAJESH KUMAR SWAIN VS PRADEEP KUMAR NAYAK, EXE. ENGNR. (SUPTG. ENGNR.), DEPT. OF WATER RESOURCES	SIDHANT DWIBEDI VS	// 0 //

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80	CONTC/0005287/2023	KABITA NAYAK VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
81	CONTC/0005288/2023	JAYA CHANDRA NAIK VS ANU GARG, I.A.S.	ADV VS	// 0 //
82	CONTC/0005289/2023	PRASANTA KUMAR SAHOO VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
83	CONTC/0005290/2023	GITA RANI PADHI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
84	CONTC/0005291/2023	MOHAN CHARAN SAHOO VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
85	CONTC/0005292/2023	JHAMELA @ JASODA HANTALA VS AJAYA PRAKASH TIRKEY, O.A.S. 1(JB)	ADV VS	// 0 //
86	CONTC/0005293/2023	MANI DEI VS ASWASTHI S, IAS	ADV. VS	// 0 //
87	CONTC/0005294/2023	ARABINDA PRADHAN VS LAXMIDHAR SAHOO, DIRECTOR, CAPITAL HOSPITAL, BBSR	ADV. VS	// 0 //
88	CONTC/0005295/2023	RABINARAYAN PATRA VS PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	ADV VS	// 0 //
89	CONTC/0005296/2023	SANKAR PRASAD PATRA VS SRIKANTA KUMAR SAHU, EXECUTIVE ENGINEER, STORES MECHANICAL DIVISION, NABARANGPUR	ADV VS	// 0 //
90	CONTC/0005297/2023	GAYADHAR DAS VS SALINI PANDIT, I.A.S.	adv. VS	// 0 //
91	CONTC/0005298/2023	CHITTA RANJAN ROUT	DILIP KUMAR PATNAIK	//

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		VS	VS	0
92	CONTC/0005299/2023	SATYABRATA SAHU, IAS JAGABANDHU PORAJA	ADV	//
		VS	VS	0
93	CONTC/0005300/2023	SANGRAMJIT NAYAK, I.A.S. SIBA MAJHI	ADV	//
		VS	VS	0
94	CONTC/0005301/2023	SANGRAMJIT NAYAK, I.A.S. KAMULU PORAJA	ADV	//
		VS	VS	0
95	CONTC/0005302/2023	SANGRAMJIT NAYAK, I.A.S. CHANDALA PORAJA	ADV	//
		VS	VS	0
96	CONTC/0005303/2023	SANGRAMJIT NAYAK, I.A.S. DAYA BADANAYAK	ADV	//
		VS	VS	0
97	CONTC/0005304/2023	SANGRAMJIT NAYAK, I.A.S. TOPAKULA SOMESH (T.SAMESH)	ADV	//
		VS	VS	0
98	CONTC/0005305/2023	SANGRAMJIT NAYAK, I.A.S. RAJU JANI	ADV	//
		VS	VS	0
99	CONTC/0005306/2023	SANGRAMJIT NAYAK, I.A.S. SADHU PUKIA	ADV	//
		VS	VS	0
100	CONTC/0005307/2023	SANGRAMJIT NAYAK, I.A.S. DHANA JANI	ADV	//
		VS	VS	0
101	CONTC/0005308/2023	SANGRAMJIT NAYAK, I.A.S. CHOLU PORAJA	ADV.	//
		VS	VS	0
102	CONTC/0005309/2023	SANGRAMJIT NAYAK, I.A.S. LAXMI SUNA	ADV	//
		VS	VS	0

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103	CONTC/0005310/2023	SANGRAMJIT NAYAK, I.A.S. GHASI PORAJA VS	ADV VS	// // 0
104	CONTC/0005311/2023	SANGRAMJIT NAYAK, I.A.S. TOPAKULA DAMBURUA VS	ADV VS	// // 0
105	CONTC/0005312/2023	SANGRAMJIT NAYAK, I.A.S. PRAFULLA KUMAR PUHAN VS	ADV VS	// // 0
106	CONTC/0005313/2023	SUSHANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA BELESWAR SAHOO VS	ADV VS	// // 0
107	CONTC/0005314/2023	ASWATHY S., I.A.S. ANANDA CHANDRA SAHOO VS	ADV VS	// // 0
108	CONTC/0005315/2023	ASWATHY S., I.A.S. SIMITA DHADA@ SUMANTA VS	ADV VS	// // 0
109	CONTC/0005316/2023	SHUBHA SARMA, I.A.S. YODHISTHIRA SAHU VS	ADV VS	// // 0
110	CONTC/0005317/2023	ASWATHY S., I.A.S. BADAN TANDI VS	ADV VS	// // 0
111	CONTC/0005318/2023	HEMAKANTA SAY, COLLECTOR, NUAPADA ADWAITA KUMAR BISWAL VS	ADV VS	// // 0
112	CONTC/0005319/2023	ASWATHY S., I.A.S NAROTTAM DEBNATH VS	ADV. VS	// // 0
113	CONTC/0005320/2023	MANAS RANJAN TRIPATHY, TAHASLIDAR, MOHAKALPARA GANGADHAR RAUTA VS ANU GARG, IAS	ADV. VS	// // 0 //

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114	CONTR/000040/2023	DAITARI PRADHANI VS SRABANA KUMAR M, I.P.S.	ADV. VS	//0 () //
115	CONTR/000041/2023	DAITARI PRADHANI VS ABILASH G, SUPT. OF POLICE, KALAHANDI	ADV. VS	LANJIGARH /39 /2023 () //
116	CRLA/0000818/2023	DHARMU MUNDA VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	DHAMA /143 /2018 () //
117	CRLA/0000819/2023	MUNNA ALAM BUX @ TEHEKIR BUX VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BONAI /21 /2020 () //
118	CRLA/0000820/2023	ASHOK MALLIK @ SATYANARAYAN MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /45 /2018 () //
119	CRLA/0000821/2023	MD. YUSUF @ MD. ISRAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /124 /2023 () //
120	CRLA/0000822/2023	BULU LOHAR @ BINDHANI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR TOWN /156 /2020 () //
121	CRLA/0000823/2023	BEREGA NAIK @ BIRA NAIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BAHALDA /74 /2019 () //
122	CRLA/0000824/2023	PRAKASH PAL @ PRAKASH CHANDRA PAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHADEV KHUNTA /56 /2023 () //
123	CRLA/0000825/2023	JAGANNATH PANI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /24 /2018 () //
124	CRLA/0000826/2023	NIRAKAR BARIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BOLANGIR TOWN /103 /2023 () //
125	CRLMA/0000272/2023	MANASI SAHU @ MANASEE SAHOO	adv.	MAHILA PS,SEC-3,ROURKELA /20 /2019

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMA/000273/2023	MITRABHANU SAHU @ SAHOO	ADV	MAHILA PS,SEC-3,ROURKELA /20 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003226/2023	DEBARAJ SAHU	BHAGABAN SARANGI	GOLANTHARA (PATRAPUR) /275 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003227/2023	S.MURALI KRISHNA	DEEPANKAR PANIGRAHY	NARAYANPATNA /94 /2018
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003228/2023	RABINDRA MOHANTY	DEEPAK KU SAHOO	MARSHAGHAI /355 /2023
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003229/2023	BASANTA KUMAR SASANI	RASHMI KANTA ACHARYA	BURLA /601 /2020
		VS	VS	()
		STATE OF ORISSA		//
131	CRLMC/0003230/2023	SANKARSHAN@SANKAR KATAKIA	ANUGRAHA NARAYAN SAMANTRAY	ABHAYACHANDPUR /175 /2013
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0003231/2023	AMULYA KUMAR BEHERA	RAMDAS ACHARY	KHARABEL NAGAR P.S. /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003232/2023	GIRJA SANKAR MISHRA	LINGARAJ SARANGI	/ /0
		VS	VS	()
		REETANJALI NAYAK		//
134	CRLMC/0003233/2023	PARAMA@PARAMANANDA SING	JAYANTA KUMAR MAJHI	REMUNA /172 /2015
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003234/2023	RAMESH CHANDRA PANDA	RAMAKRUSHNA NAIK	BOLAGARH P.S. /95 /2009
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003235/2023	SAROJINI THATOI	GANESH PRASAD SAMAL	BINJHARPUR /104 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003236/2023	STATE OF ODISHA PRABHANJAN KANHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /111 /2022 ()
138	CRLMC/0003237/2023	STATE OF ODISHA RAKESH KUMAR MOHANTY VS	SATYABRATA MOHANTY VS	// MARKAT NAGAR /190 /2022 ()
139	CRLMC/0003238/2023	STATE OF ODISHA SADA PRADHAN@ SADASHIVA PRADHAN VS	BIKRAM KESHARI RAJ VS	// FATEGARH /71 /2012 ()
140	CRLMC/0003239/2023	STATE OF ODISHA SILVELINE POWER STATION LTD. VS	DEBENDRA NARAYAN PATTANAIAK VS	// / /0 ()
141	CRLMC/0003240/2023	STATE OF ODISHA BAINATHA GAUDA VS	LAMBODOR ACHARI VS	// / /0 ()
142	CRLMC/0003241/2023	STATE OF ODISHA BULBUL @ PRITAM KUMAR BESHRA VS	JAGANNATH KAMILA VS	// Bamapada (Industrial Area) /81 /2012 ()
143	CRLMC/0003242/2023	STATE OF ODISHA CHANDAN MOHAPATRA VS	JAYANTA KUMAR MAJHI VS	// BASTA /118 /2023 ()
144	CRLMC/0003243/2023	STATE OF ODISHA AMARENDRA PRATAP SWAIN @ VIKI SWAIN VS	GOPAL KRUSHNA MOHANTY VS	// CDA-II /28 /2016 ()
145	CRLMC/0003244/2023	STATE OF ODISHA M/S. SAG PROJECTS PVT.LTD. VS	DEVASHIS PANDA VS	// / /0 ()
146	CRLMC/0003245/2023	M/S. SIDDHARTHA ENGINEERING PVT.LTD. DEBA BISOI @ BISOYI VS	ABHAYA KUMAR PARIDA VS	// PAPADAHANDI /33 /2020 ()
147	CRLMC/0003246/2023	STATE OF ODISHA NARENDRA PRADHAN @ KALIA VS	SATYABRATA DASH VS	// DUBURI PS /128 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003247/2023	SAHIL BHUPENDRA SAMANT @ SHAHIL SAMANT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SAMBALPUR TOWN /292 /2015 () //
149	CRLMC/0003248/2023	HIMANSHU SHEKHAR DAS@ HIMANSU DAS VS STATE OF ODISHA	PRAVASH CH. JENA VS	BALIAPAL /199 /2012 () //
150	CRLMC/0003249/2023	PRASANTA KUMAR DAS VS STATE OF ODISHA(VIG.)	ACHYUTANANDA PATTANAIAK VS	BHUBANESWAR VIGILANCE /4 /2021 () //
151	CRLMC/0003250/2023	GOKUL MAJHI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KOKSARA /162 /2011 () //
152	CRLMC/0003251/2023	ANANTA KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	DHAMNAGAR /185 /2019 () //
153	CRLMC/0003252/2023	LITU @ PRABIT KUMAR SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /60 /2017 () //
154	CRLMC/0003253/2023	HARI CHARAN ROUL VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /229 /2023 () //
155	CRLMC/0003254/2023	SK SANAWAR HOSSEN @ SONA VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /158 /2018 () //
156	CRLMC/0003255/2023	SAHENAJ BIBI VS STATE OF ODISHA	ABHAS MOHANTY VS	DHAMNAGAR /123 /2019 () //
157	CRLMC/0003256/2023	BIBHUTI BHUSAN MANDAL VS STATE OF ORISSA	ABHAYA KUMAR PARIDA VS	/ /0 () //
158	CRLMP/0001478/2023	BAJRANG LAL AGRAWAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	/ /0 () //
159	CRLMP/0001479/2023	SUDHAKAR DAS	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001480/2023	JAYANTI RANI RATH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001481/2023	DAMODAR SRAMBUTIKA	S.S.RAY (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001482/2023	RATNAMANI MOHAPATRA	SUSANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001483/2023	KAILASH CHANDRA SAHOO	RAKESH KUMAR ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001484/2023	APARNA JENA	SATYANARAYAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001485/2023	KRUPASINDHU ROUT	GAGAN BIHARI SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001486/2023	ANNAPURNA ROUT	GAGAN BIHARI SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLREV/0000387/2023	REDDY @ FARHAN KHAN	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000388/2023	SASANKA SEKHAR MUNI	SAPAN KUMAR LENKA	KODALA /365 /2021
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000389/2023	PURNA CHANDRA DAS	ABHAYA KUMAR PARIDA	DELANGA /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/0000390/2023	PITAMBAR BHATI	SIDDHARTH PRASAD MISHRA	KANTABANJI /139 /2011
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0000336/2023	STATE OF ODISHA SULOCHANA DEI VS	SANGRAM JENA VS	// // ()
172	FAO/0000337/2023	STATE OF ODISHA CHAIRMAN, PARADIP PORT TRUST VS	BISWAJIT MOHANTY VS	// // ()
173	GUAP/0000010/2023	RAJESH MOHAPATRA SK. ABDUL MAKSUD VS	KARUNAKAR RATH VS	// // ()
174	JCRLA/0000087/2023	SAMINA BIBI MITU @ MITUA @ KALIA SAMAL @ DEHURY VS	ADV. VS	// TANGI /203 /2017 ()
175	JCRLA/0000088/2023	STATE OF ODISHA RAJU CHATER VS	ADV. VS	// BARANGA /27 /2017 ()
176	JCRLA/0000089/2023	STATE OF ODISHA DEEPAK RAM VS	ADV. VS	// PADWA /85 /2019 ()
177	JCRLA/0000090/2023	STATE OF ODISHA HARIBANDHU PRADHAN VS	ADV. VS	// ASKA /382 /2021 ()
178	JCRLA/0000091/2023	STATE OF ODISHA LINGARAJ SETHI @ LINGA VS	ADV. VS	// BERHAMPUR SADAR /287 /2018 ()
179	MACA/0000724/2023	STATE OF ODISHA KUNTALA BEWA VS	PRADEEP KUMAR MISHRA VS	// // ()
180	MACA/0000725/2023	RANJAN KUMAR SAHOO MANAGER CLAIM(LEGAL), NATIONAL INSURANCE SOCIETY VS	SOBHIT SATPATHY VS	// // ()
181	MACA/0000726/2023	KESHAB CHANDRA SAMAL MADHABA NAYAK VS	GOPAL KRISHNA NAYAK VS	// // ()
		BALAKRUSHNA PRADHAN		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MATA/0000240/2023	PANCHANAN DANG VS SMITARANI PADHAN	JAGABANDHU SAHU VS	// 0 //
183	MATA/0000241/2023	SUVRAJITA SAHANI @ SUBHRAJITA VS PANKANJALLOCHAN SAHANI	GOKULANANDA PADHI VS	// 0 //
184	MATA/0000242/2023	DR. DIPTIMAN SAHOO VS DR. DIPMALLA SAHOO	SHIB SHANKAR MOHANTY VS	// 0 //
185	RSA/0000324/2023	GANESWAR BHOI VS SUSHILA BHOI	SATRUGHNA DASH (A) VS	// 0 //
186	RSA/0000325/2023	MAMATA NAYAK VS LAXMIDHARA NAYAK	DURGA PRASAD JENA VS	// 0 //
187	WA/0001746/2023	STATE OF ODISHA VS HIMANSHU TARAI	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
188	WA/0001747/2023	STATE OF ODISHA VS YOSTNA RANI MOHANTY	DHANAJAYA MUND, A.G.A. VS	// 0 //
189	WA/0001748/2023	RABINDRA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
190	WA/0001749/2023	STATE OF ODISHA VS SHIBA PRASAD NAIK	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
191	WA/0001750/2023	STATE OF ODISHA VS NARAYAN JENA	SASWAT DAS,A.G.A VS	// 0 //
192	WA/0001751/2023	STATE OF ODISHA VS SUMAN BEHERA	SASWAT DAS,A.G.A VS	// 0 //
193	WA/0001752/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0001753/2023	BALABHADRA MAJHI SUPERINTENDING ENGINEER,PURI (R AND B DIVISION)	DR.PRIYANKA PANIGRAHI,A.S.C	//
		VS	VS	0
195	WA/0001754/2023	PRAFULLA KUMAR SWAIN STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
196	WA/0001755/2023	SISIR KUMAR SAHOO STATE OF ODISHA	LALATENDU SAMANTARAY, A.G.A.	//
		VS	VS	0
197	WP(C)/0023603/2023	BISHNU CHARAN MISHRA SANJUKTA RATH	KSHIROD KUMAR SAHOO	//
		VS	VS	0
198	WP(C)/0023604/2023	COMMISSIONER OF CT AND GST,ODISHA PUSPA KUMARI	SIDHARTH PRASAD DAS	//
		VS	VS	0
199	WP(C)/0023605/2023	STATE OF ODISHA RAKESH KUMAR PANDA	SIDHARTH PRASAD DAS	//
		VS	VS	0
200	WP(C)/0023606/2023	STATE OF ODISHA SUNANDA SUKLA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
201	WP(C)/0023607/2023	STATE OF ODISHA E.SABITA RANI PATRO	SIDHARTH PRASAD DAS	//
		VS	VS	0
202	WP(C)/0023608/2023	STATE OF ODISHA SAMBHU NATH KHAMARI	ANIL KUMAR DAS	//
		VS	VS	0
203	WP(C)/0023609/2023	STATE OF ODISHA DHUSASAN ROUT	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
204	WP(C)/0023610/2023	STATE OF ODISHA PRASANTA KUMAR DAS	JAGAMOHAN PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0023611/2023	STATE OF ODISHA SASHI BHUSAN DAS VS	SUBHENDU KUMAR NAYAK VS	// // 0
206	WP(C)/0023612/2023	STATE OF ODISHA ANJALI BADAJENA VS	SUBHENDU KUMAR NAYAK VS	// // 0
207	WP(C)/0023613/2023	STATE OF ODISHA AJIT SAMAL VS	PRATAP KUMAR BEHERA VS	// // 0
208	WP(C)/0023614/2023	SUPDT. ENGINEER, CHARBATIA (R AND D), CUTTACK SRUJATI KRUSHNA BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
209	WP(C)/0023615/2023	STATE OF ODISHA KAILASH CHANDRA PRADHAN VS	NIRANJAN NAYAK VS	// // 0
210	WP(C)/0023616/2023	STATE OF ODISHA MADHUSUDAN BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
211	WP(C)/0023617/2023	STATE OF ODISHA JAYADEV BEHERA VS	LALIT SAHU VS	// // 0
212	WP(C)/0023618/2023	STATE OF ODISHA PRAMODA KUMAR ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
213	WP(C)/0023619/2023	STATE OF ODISHA SATYEN RANA VS	RAMESH CHANDRA OJHA VS	// // 0
214	WP(C)/0023620/2023	STATE OF ODISHA NAND KISHORE PATHAK VS	SHIBASHISH MISRA VS	// // 0
215	WP(C)/0023621/2023	GOVT. OF INDIA RATNAKAR DAS VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0023622/2023	KALINGA YUVA PARISHAD, KHURDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	WP(C)/0023623/2023	RATNAKAR DAS VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
218	WP(C)/0023624/2023	BALLA LAXMI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
219	WP(C)/0023625/2023	GOURANGA SINGH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
220	WP(C)/0023626/2023	SAKILA TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
221	WP(C)/0023627/2023	GURA SINGH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
222	WP(C)/0023628/2023	KANHU HEMBRAM VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
223	WP(C)/0023629/2023	SUMITRA BASKE VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
224	WP(C)/0023630/2023	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
225	WP(C)/0023631/2023	DR. RAGHUNATH MISHRA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
226	WP(C)/0023632/2023	PARBATI TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
227	WP(C)/0023633/2023	MIRU TUDU	DR. BINODA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023634/2023	SABITA SINGH	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023635/2023	SIDHESWAR HEMBRAM	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0023636/2023	SANTOSH KUMAR PAIK	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023637/2023	PARBATI MARANDI	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023638/2023	BUDHAN MURMU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023639/2023	BUDUNI MURMU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023640/2023	SAMRAT HANSADA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023641/2023	SARASWATI HEMBRAM	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023642/2023	KARAMI MURMU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023643/2023	MANGAL SOREN	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023644/2023	DASH SOREN	DR. BINODA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0023645/2023	STATE OF ODISHA JANAKI KISKU VS	DR. BINODA KUMAR MISHRA VS	// // ()
240	WP(C)/0023646/2023	STATE OF ODISHA MAHANTI HEMBRAM VS	DR. BINODA KUMAR MISHRA VS	// // ()
241	WP(C)/0023647/2023	STATE OF ODISHA ARESH BIRULI VS	DR. BINODA KUMAR MISHRA VS	// // ()
242	WP(C)/0023648/2023	STATE OF ODISHA SADU SOREN VS	DR. BINODA KUMAR MISHRA VS	// // ()
243	WP(C)/0023649/2023	STATE OF ODISHA BUDHIA SINGH VS	DR. BINODA KUMAR MISHRA VS	// // ()
244	WP(C)/0023650/2023	STATE OF ODISHA RAMA MURMU VS	DR. BINODA KUMAR MISHRA VS	// // ()
245	WP(C)/0023651/2023	STATE OF ODISHA RATHIA SINGH VS	DR. BINODA KUMAR MISHRA VS	// // ()
246	WP(C)/0023652/2023	STATE OF ODISHA RAMESWAR SOREN VS	DR. BINODA KUMAR MISHRA VS	// // ()
247	WP(C)/0023653/2023	STATE OF ODISHA FANI KUMAR MANDAL VS	LAMBODAR PRADHAN VS	// // ()
248	WP(C)/0023654/2023	STATE OF ODISHA KRUSHNA CHANDRA SINGH VS	RASHMI REKHA PRADHAN VS	// // ()
249	WP(C)/0023655/2023	STATE OF ODISHA LABA KISKU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023656/2023	SURABHI KUMARI PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
251	WP(C)/0023657/2023	MANGAL TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
252	WP(C)/0023658/2023	MAHESWAR SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
253	WP(C)/0023659/2023	THE DY. SALT COMMNR., CHENNAI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
254	WP(C)/0023660/2023	JYOTIN KUMAR SAHOO VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
255	WP(C)/0023661/2023	ABINASH DASH VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
256	WP(C)/0023662/2023	SAEMA ANJUM VS DIRECTOR , TE AND SCERT ,BBSR	TRILOCHAN BARIK VS	// 0 //
257	WP(C)/0023663/2023	ANNAPURNA NAYAK VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
258	WP(C)/0023664/2023	SUMITRA HATI VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR	RAGHUNATH SINGH VS	// 0 //
259	WP(C)/0023665/2023	PRASUN DINDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
260	WP(C)/0023666/2023	SUMITRA GHOSH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
261	WP(C)/0023667/2023	PANDAB SENAPATI	BIPIN KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0023668/2023	SARANGADHAR SAHOO	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0023669/2023	BAPI PRAMANIK	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0023670/2023	SANTOSH KUMAR MUNI	SANDHYARANI PANI	//
		VS	VS	0
		THE PRINCIPAL SECRETARY,DEPTT. OF HIGHER EDUCATION		//
265	WP(C)/0023671/2023	BABULA SAHU @ SRI BABULA SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0023672/2023	SHANKAR MAJHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0023673/2023	MANDAR MAJHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0023674/2023	RAMAKRUSHNA PRADHAN	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0023675/2023	BALAKRUSHNA MAJHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0023676/2023	NRUSINGHA MOHARANA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0023677/2023	PRABHASINI PADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0023678/2023	SUBHAM RANJAN PANDA	SRINIVAS MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0023679/2023	STATE OF ODISHA TAPAN KUMAR DAS VS	DHANANJAYA MUND VS	// // ()
274	WP(C)/0023680/2023	PRESIDING OFFICER, 1ST M.A.C.T., KALAHANDI MAGUNI SAHOO VS	SRINIVAS MOHANTY VS	// // ()
275	WP(C)/0023681/2023	STATE OF ODISHA REENA SAHOO VS	SMITA RANJAN PATNAIK VS	// // ()
276	WP(C)/0023682/2023	STATE OF ODISHA GITANJALI BHOI VS	KARUNAKAR RATH VS	// // ()
277	WP(C)/0023683/2023	PURNA CHANDRA JENA TUSHAR KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
278	WP(C)/0023684/2023	TAHSILDAR, BBSR NABAKISHORE PRADHAN VS	SRIKANTA KUMAR NATH VS	// // ()
279	WP(C)/0023685/2023	THE COLLECTOR, DHENKANAL BANSHIDHAR DAS VS	JANAKI KANTA MAHAPATRA VS	// // ()
280	WP(C)/0023686/2023	STATE OF ODISHA SADANANDA KARAN VS	PRASANTA KUMAR SATAPATHY VS	// // ()
281	WP(C)/0023687/2023	STATE OF ODISHA SABITA BISWAL VS	PRASANTA KUMAR SATAPATHY VS	// // ()
282	WP(C)/0023688/2023	STATE OF ODISHA PATITAPABAN PANDA VS	JAYAKRISHNA MOHAPATRA VS	// // ()
283	WP(C)/0023689/2023	STATE OF ODISHA SARMILA MOHANTY VS	MOHIT AGARWAL VS	// // ()
		SUB-COLLECTOR-CUM-CERTIFICATE OFFICER, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0023690/2023	GITANJALI BHOI VS PRAFULLA JENA	KARUNAKAR RATH VS	// 0 //
285	WP(C)/0023691/2023	BHAKTA BANDHU PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	WP(C)/0023692/2023	NIBEDITA MALLICK VS DIRECTOR, SSEPD DEPT., GOVT. OF ODISHA, BBSR	JITENDRA KUMAR MISHRA (2) VS	// 0 //
287	WP(C)/0023693/2023	MINATI PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0023694/2023	PRASANNA KUMAR BISOI VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
289	WP(C)/0023695/2023	TIKINA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0023696/2023	BIBASINI ROUSTRAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0023697/2023	KAILASH CHANDRA CHINARA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0023698/2023	MANJULATA PADHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0023699/2023	SUPRAVA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0023700/2023	DINGAR KUMBHAR VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
295	WP(C)/0023701/2023	ARABINDA BEHERA	KHAGESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0023702/2023	ARABINDA BEHERA	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023703/2023	DUSASAN KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0023704/2023	SANDHYA RANI SAHOO	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		REGIONAL DIRECTOR IGNOU, BBSR		//
299	WP(C)/0023705/2023	KHOLACHAN KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0023706/2023	ARABINDA DAS	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0023707/2023	PARAMANANDA KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0023708/2023	SOMANATH MANGARAJ	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0023709/2023	BIJAYA KUMAR MALLICK	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023710/2023	SIBASANKAR PATTANAYAK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0023711/2023	CHINMAYA PATRA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0023712/2023	KAMALA KANTA BEHERA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0023713/2023	STATE OF ODISHA KAMADEV BEHERA VS	GYANA RANJAN SETHI VS	// // ()
308	WP(C)/0023714/2023	STATE OF ODISHA ABHIRAM DAS VS	GOPAL CHANDRA MOHANTY VS	// // ()
309	WP(C)/0023715/2023	CENTRAL BANK OF INDIA, MUMBAI BIJAYA KUMAR SUTAR VS	ALOK KUMAR PANDA VS	// // ()
310	WP(C)/0023716/2023	STATE OF ODISHA PADMANAV PANDA VS	DR. BINODA KUMAR MISHRA VS	// // ()
311	WP(C)/0023717/2023	STATE OF ODISHA M/S MAA BHAGABATI TECHNOYARD, CUTTACK VS	CHITRASEN PARIDA VS	// // ()
312	WP(C)/0023718/2023	COMMNR. OF CT AND GST, CUTTACK BHARAT BHUSHAN PANDA VS	SUBHAM AGRAWAL VS	// // ()
313	WP(C)/0023719/2023	STATE OF ODISHA SARASWATI SISHU MANDIR SCHOOL, JAJPUR VS	NIRANJAN PANDA VS	// // ()
314	WP(C)/0023720/2023	STATE OF ODISHA, JAJPUR DR. RABINDRA KUMAR PANIGRAHI VS	ANUP UDAYA SENAPATI VS	// // ()
315	WP(C)/0023721/2023	STATE OF ODISHA JADUMANI ROUT VS	NIRANJAN PANDA VS	// // ()
316	WP(C)/0023722/2023	STATE OF ODISHA AKSHAY KUMAR MOHANTY VS	ANUP UDAYA SENAPATI VS	// // ()
317	WP(C)/0023723/2023	STATE OF ODISHA NANDA KISHORE TARAI VS	NIRANJAN PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0023724/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
319	WP(C)/0023725/2023	KISHOR KUMAR PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
320	WP(C)/0023726/2023	SUBHASISH SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
321	WP(C)/0023727/2023	MAMATA SATAPATHY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
322	WP(C)/0023728/2023	PURNA CHANDRA JENA VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
323	WP(C)/0023729/2023	DR. MURARI PRASAD RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
324	WP(C)/0023730/2023	ABHIMANYU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
325	WP(C)/0023731/2023	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
326	WP(C)/0023732/2023	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
327	WP(C)/0023733/2023	RAGHUNATH SISA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
328	WP(C)/0023734/2023	GHANA SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
329	WP(C)/0023735/2023	GANDHARBASEN ROUT	BIREN SANKAR TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0023736/2023	RUPALI BADAPANDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		DIRECTOR GENERAL OF CRPF, NEW DELHI		//
331	WP(C)/0023737/2023	KALANDI CHARAN DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0023738/2023	DURGA MUNDA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0023739/2023	MAGUNI SAHOO	SAROJ KUMAR PADHI	//
		VS	VS	0
		LIC OF INDIA, MUMBAI		//
334	WP(C)/0023740/2023	ACHYUTA NANDA SAHOO	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0023741/2023	MANABHANJAN SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0023742/2023	KAUSIK KUMAR MISHRA	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0023743/2023	PUSPANJALI PAIKARAY	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0023744/2023	B SARAT CHANDRA REDDY	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0023745/2023	KASTURI KANCHANA BALA	GAGAN BIHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0023746/2023	BHAGABAN PRADHAN	SEETARAM JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0023747/2023	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0023748/2023	STATE OF ODISHA RATNAKAR PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0023749/2023	STATE OF ODISHA NARAYAN MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0023750/2023	STATE OF ODISHA SURENDRA KUMAR SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0023751/2023	STATE OF ODISHA DURYODHAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0023752/2023	STATE OF ODISHA MADHUSMITA SAHOO VS PRINCIPAL SECY., TO GOVT. OF ODISHA, BBSR	CHITTARANJAN PATTNAIK VS	// // ()
347	WP(C)/0023753/2023	ABANINDRA KUMAR MOHAPATRA VS	ASHOK KUMAR SARANGI VS	// // ()
348	WP(C)/0023754/2023	STATE OF ODISHA PAMITA DEO VS	GOPINATH SETHI VS	// // ()
349	WP(C)/0023755/2023	STATE OF ODISHA RAGHUNATH NAYAK VS	ARJUNA CHARANA BEHERA VS	// // ()
350	WP(C)/0023756/2023	STATE OF ODISHA SARAT MIRDHA VS	SUBAS CHANDRA DAS VS	// // ()
351	WP(C)/0023757/2023	STATE OF ODISHA PRAGATI MANGARAJ VS A.R.C.S., BBSR	SASWATI MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0023758/2023	PARESH CHANDRA MAITY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
353	WP(C)/0023759/2023	SATYANARAYAN JANA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
354	WP(C)/0023760/2023	PRANAB KUMAR GHANTI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
355	WP(C)/0023761/2023	REKHA JANA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
356	WP(C)/0023762/2023	ASHOK KUMAR BANDUKI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
357	WP(C)/0023763/2023	NARAYAN PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
358	WP(C)/0023764/2023	BABITA RAUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
359	WP(C)/0023765/2023	RABINDRA RAUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
360	WP(C)/0023766/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JALASAR VS R.T.O., CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
361	WP(C)/0023767/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JALASAR VS R.T.O., CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
362	WP(C)/0023768/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JALASAR VS R.T.O., CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
363	WP(C)/0023769/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JALASAR	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		R.T.O., CHANDIKHOLE		//
364	WP(C)/0023770/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JAJ	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O., CHANDIKHOLE		//
365	WP(C)/0023771/2023	M/S. ROUT INFRASTRUCTURE PVT. LTD.	KAJAL SAHOO	//
		VS	VS	()
		JOINT COMMISSIONER OF STATE TAX(APPEAL),ODISHA		//
366	WP(C)/0023772/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JAJ	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O., CHANDIKHOLE		//
367	WP(C)/0023773/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JAJ	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O., CHANDIKHOLE		//
368	WP(C)/0023774/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JAJ	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O., CHANDIKHOLE		//
369	WP(C)/0023775/2023	M/S CORONATION INFRASTRUCTURE PVT. LTD., JAJ	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O., CHANDIKHOLE		//
370	WP(C)/0023776/2023	HANUMAN SINGH	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O., ANGUL		//
371	WP(C)/0023777/2023	BIKASH JENA	SUBHRAJIT MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
372	WPCRL/0000105/2023	SUMIT KUMAR DAS	PRATAP CHANDRA MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
373	WPCRL/0000106/2023	BANITA OJHA	A.C.BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008036/2023	DABLU MAHANANDA @ CHINTU	RAJENDRA NARAYAN ROUT	BOLANGIR TOWN /359 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0008037/2023	STATE OF ODISHA SURYAKANTA NAYAK @ RAJIB VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /353 /2023 ()
376	ABLAPL/0008038/2023	STATE OF ODISHA BHARATI PANDA VS	SASANKA SEKHAR SAHOO VS	// OUPADA /12 /2023 ()
377	ABLAPL/0008039/2023	STATE OF ODISHA PARAMANANDA MAHAPATRA VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /94 /2023 ()
378	ABLAPL/0008040/2023	STATE OF ODISHA TIKESWAR MAHAPATRA VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /94 /2023 ()
379	ABLAPL/0008041/2023	STATE OF ODISHA MUNU SATNAMI @ DEBARCHAN ROHIDAS VS	SWARAJ PATEL VS	// HEMGIR /196 /2023 ()
380	ABLAPL/0008042/2023	STATE OF ODISHA PRASANNA SWAIN VS	ARJUNA CHARANA BEHERA VS	// KUJANGA /357 /2023 ()
381	ABLAPL/0008043/2023	STATE OF ODISHA TAILA KHEMUNDU VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /80 /2023 ()
382	ABLAPL/0008044/2023	STATE OF ODISHA BISWARANJAN RANA VS	PRATAP CHANDRA MISHRA VS	// KANIHA /134 /2023 ()
383	ABLAPL/0008045/2023	STATE OF ODISHA NARESH PATRA VS	BIDYADHAR MANSING VS	// CHANDRASEKHARPUR /266 /2023 ()
384	ABLAPL/0008046/2023	STATE OF ODISHA NIGAMANANDA SWAIN VS	S.S.RAY (2) VS	// DHARAKOT PS /56 /2023 ()
385	ABLAPL/0008047/2023	STATE OF ODISHA PRAKASH BEEK @ PRAKASH BEK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0008048/2023	KISHAN RAM @ KHAJJU VS UNION OF INDIA (RAILWAY)	SOUMYA RANJAN DAS VS	//0 () //
387	ABLAPL/0008049/2023	RAMESH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /205 /2023 () //
388	ABLAPL/0008050/2023	SAMBIT KUMAR MALLICK@MALIK@SANJAY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	GURUDIJHATIA /106 /2023 () //
389	ABLAPL/0008051/2023	NARAHARI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /523 /2023 () //
390	ABLAPL/0008052/2023	MUNA MOHANTA @ NARAYAN MOHANTA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	Bamapada (Industrial Area) /130 /2023 () //
391	ABLAPL/0008053/2023	SOUMYA RANJAN ROUSTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAMBARI /92 /2023 () //
392	ABLAPL/0008054/2023	KALIA @ ERSHAD ALI KHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /157 /2023 () //
393	ABLAPL/0008055/2023	PRABINA BARAL VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	JHARSUGUDA SADAR /79 /2023 () //
394	ABLAPL/0008056/2023	RUDRA NARAYAN NATH VS STATE OF ODISHA	AMIT KUMAR NATH VS	HINDOL /180 /2023 () //
395	ABLAPL/0008057/2023	BULU NAYAK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	SATYABADI /110 /2019 () //
396	ABLAPL/0008058/2023	RAKESH DANGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /161 /2023 () //
397	ABLAPL/0008059/2023	RANJAN KUMAR MALLIK	JAYANTA KUMAR MAJHI	BALASORE TOWN /68 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0008060/2023	LAXMIDHAR JAGADEV	JANGYA PRAKASH PARIDA	BADAMBADI /155 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0008061/2023	SARATHI BHOI	JUGALA KISHORE PANDA	BOUDH /242 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0008062/2023	KANHU @PRASANNA TRIPATHY	MANAS KUMAR CHAND	AIR FIELD P.S. /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0008063/2023	JATRA SABAR	SATYABRATA MOHANTY	PADMAPUR /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0008064/2023	RAM CHANDRA SATHUA	JAYADEBA BEHERA	RAJGANGPUR /312 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0008065/2023	LAXMAN PANDA	SATYA RANJAN MULIA	CHOUDWAR /359 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0008066/2023	USHARANI KAR	SATYA RANJAN MULIA	BENTKAR (42 MOUZA) UPD CUTTACK /240 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0008067/2023	GOURANGA MUNI	SK. ZAFARULLA	SEMILLIGUDA /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0008068/2023	HIMANSHU PARIDA	HIMANSHU SEKHAR MISHRA	LARAMBA /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0008069/2023	RATIKANTA DAS	GOPAL KRUSHNA MOHANTY	LAXMISAGAR P.S. /193 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0008070/2023	SUBASH NAIK	BISWARANJAN DALAI	BISRA /26 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0008071/2023	STATE OF ODISHA DEBENDRA PALAI VS	BASUDEV PUJARI VS	// AUL /55 /2020 ()
410	ABLAPL/0008072/2023	STATE OF ODISHA SWAGAT BISWAL @ PAPUNI VS	RAMESH CHANDRA MAHARANA VS	// TANGI /142 /2023 ()
411	ABLAPL/0008073/2023	STATE OF ODISHA BHASKAR CHANDRA BAL VS	SATYA NARAYAN MISHRA (4) VS	// KINJIRKELA /109 /2023 ()
412	ABLAPL/0008074/2023	STATE OF ODISHA LALU @ SANJEEB PRATAP SINGH DEO VS	KULDEEP MOHANTY VS	// UDITNAGAR /231 /2023 ()
413	ABLAPL/0008075/2023	STATE OF ODISHA PRIYA DARSHAN DHIR @ AMIT VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
414	ABLAPL/0008076/2023	STATE OF ODISHA SK HASSAN @ SK HASSAN MOHAMMAD VS	SUSANT KUMAR JENA VS	// AIR FIELD P.S. /106 /2023 ()
415	ABLAPL/0008077/2023	STATE OF ODISHA RAJAKISHORE BALIARSINGH VS	RAJJEET ROY VS	// MAHILA P.S.(BBSR) /100 /2023 ()
416	ABLAPL/0008078/2023	STATE OF ODISHA BIKRAMADITYA BALIARSINGH VS	RAJJEET ROY VS	// MAHILA P.S.(BBSR) /100 /2023 ()
417	ABLAPL/0008079/2023	STATE OF ODISHA KAMALA KANTA SATAPATHY VS	LAXMI NARAYAN RAYATSINGH VS	// MAHILA P.S.(BBSR) /194 /2022 ()
418	ABLAPL/0008080/2023	STATE OF ODISHA PANKAJ KUMAR VS	BASUDEV PUJARI VS	// / /0 ()
419	ABLAPL/0008081/2023	STATE OF ODISHA NALI @ SANOJ KUMAR BARIK VS	BIRENDRA KUMAR PARDHI VS	// BASUDEVPUR /86 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0008082/2023	PANKAJ KUMAR VS STATE OF ODISHA	BASUDEV PUJARI VS	//0 () //
421	ABLAPL/0008083/2023	SABITA DALAI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /250 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	100/2023 LAA/99/2013	STATE-MP	ASC
2	101/2023 LAA/58/2012	STATE-MP	ASC and AG
3	102/2023 LAA/33/2008	SPL.LAND ACQ.REHABIL-MP	AG and ASC
4	103/2023 LAA/98/2013	STATE-MP	ASC
5	122/2023 ITA/71/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
6	123/2023 ITA/71/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
7	124/2023 ITA/72/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
8	125/2023 ITA/72/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
9	126/2023 ITA/73/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
10	127/2023 ITA/73/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
11	128/2023 ITA/74/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
12	129/2023 ITA/74/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
13	130/2023 ITA/75/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
14	131/2023 ITA/75/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
15	132/2023 ITA/76/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
16	133/2023 ITA/76/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
17	134/2023 ITA/77/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
18	135/2023 ITA/77/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
19	136/2023 ITA/78/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
20	137/2023 ITA/78/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
21	138/2023 WPC(OAC)/4143/2016	SOUMYA SUBHADARSHINEE-MP	M/S.BUDHADEV ROURTRAY
22	139/2023 WPC(OAC)/4143/2016	SOUMYA SUBHADARSHINEE-MP	M/S.BUDHADEV ROURTRAY
23	140/2023 WPC(OAC)/2606/2014	LALIT MOHAN BISWAL-MP	PRADEEP KUMAR SAHOO
24	141/2023 WPC(OAC)/1045/2017	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
25	142/2023 WPC(OAC)/1045/2017	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
26	143/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT

27	WPC(OAC)/1045/2017 144/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
28	WPC(OAC)/1045/2017 145/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
29	WPC(OAC)/1045/2017 146/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
30	WPC(OAC)/1045/2017 147/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
31	WPC(OAC)/1045/2017 148/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
32	WPC(OAC)/1045/2017 149/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
33	WPC(OAC)/1045/2017 150/2023	PRADOSH KUMAR ACHARYA-MP	ASHOK KUMAR APAT
34	WPC(OAC)/1045/2017 151/2023	PURNA CHANDRA BEURA-MP	M/S MANOJ KUMAR KHUNTIA
35	WPC(OAC)/3456/2014 215/2023	ASHOK KUMAR TRIPATHY-MP	ADV.
36	CMAPL/525/2023 216/2023	BAISHNAB CHARAN MOHANTY-MP	ADV.
37	CMAPL/527/2023 252/2023	PANCHANAN DANG-MP	JAGABANDHU SAHU
38	MATA/240/2023 253/2023	RITANJALI SWAIN-MP	SAROJANANDA MISHRA
39	MATA/238/2023 254/2023	DR. DIPTIMAN SAHOO-MP	SHIB SHANKAR MOHANTY
40	MATA/242/2023 314/2023	MADHUSMITA KAR-MP	DR. JITENDRA KUMAR LENKA
41	CONTC/3045/2023 315/2023	CHANDRAMANI MISHRA-MP	
42	CONTC/1686/2023 535/2023	PURNA CHANDRA DAS-MP	ABHAYA KUMAR PARIDA
43	CRLREV/389/2023 536/2023	PITAMBAR BHATI-MP	SIDDHARTH PRASAD MISHRA
44	CRLREV/390/2023 537/2023	PITAMBAR BHATI-MP	SIDDHARTH PRASAD MISHRA
45	CRLREV/390/2023 538/2023	PITAMBAR BHATI-MP	SIDDHARTH PRASAD MISHRA
46	CRLREV/390/2023 599/2023	SULOCHANA DEI-MP	SANGRAM JENA
47	FAO/336/2023 600/2023	CHAIRMAN, PARADIP PORT TRUST-MP	BISWAJIT MOHANTY
48	FAO/337/2023 601/2023	CHAIRMAN, PARADIP PORT TRUST-MP	BISWAJIT MOHANTY
49	FAO/337/2023 793/2023	SATYABATI PRADHAN-MP	VIVEKANANDA JENA
50	CMP/820/2023 794/2023	SUJATA BISWAL-MP	VIVEKANANDA JENA
51	CMP/821/2023 795/2023	gridco ltd.-MP	m/s.n.c.panigrahi
52	CMP/1414/2018 796/2023	RAHIMA BIBI-MP	SATRUGHNA DASH (A)
53	CMP/776/2023 797/2023	BIJAN KUMAR MAHAPATRA-MP	PRABODHA CHANDRA NAYAK
54	CMP/822/2023 798/2023	SHYAM SUNDAR PANDA-MP	M/S.BIPLAB MOHANTY
55	CMP/899/2018 799/2023	CHAITANYA JENA-MP	DINESH KUMAR PATRA
56	CMP/1368/2022 1017/2023	HADAPA SHIVA@EDAGALA SHIVA@H.SIVA-MP	
57	BLAPL/5806/2023 1018/2023	DINABANDHU PALEI @ DINU-MP	
	BLAPL/7213/2023		

58	1019/2023 BLAPL/7215/2023	BIKASH PALEI-MP	
59	1020/2023 BLAPL/5326/2023	BAISHNAB TANDI-MP	
60	1021/2023 BLAPL/6875/2023	RAJU TANDI-MP	SARAT KUMAR JENA
61	1022/2023 BLAPL/3142/2023	AJAY BEHERA-MP	SURYAKANTA DWIBEDI
62	1023/2023 BLAPL/8424/2023	SAMIRA @ SOMYARANJAN DIGAL-MP	CHANDANA MISHRA
63	1024/2023 BLAPL/11851/2022	DINESH KUMAR PARIDA-MP	
64	1025/2023 BLAPL/7953/2023	GOURAHARI BEHERA@GOURANGA BEHERA-MP	RAKESH KUMAR ROUSTRAY
65	1026/2023 BLAPL/684/2023	SITARAM DANTA-MP	NIRANJAN PANDA
66	1265/2023 MACA/724/2023	KUNTALA BEWA-MP	PRADEEP KUMAR MISHRA
67	1266/2023 MACA/725/2023	MANAGER CLAIM(LEGAL), NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY
68	1267/2023 MACA/726/2023	MADHABA NAYAK-MP	GOPAL KRISHNA NAYAK
69	1268/2023 MACA/618/2023	MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR-MP	ADAM ALI KHAN
70	1369/2023 ABLAPL/6791/2022	ABINASH KUMAR NAYAK @ ABINASH NAYAK-MP	
71	1370/2023 ABLAPL/4686/2022	RANJIT SWAIN-MP	PRANAYA KUMAR DASH
72	1371/2023 ABLAPL/15505/2022	RANJAN KUMAR PARIDA-MP	
73	1372/2023 ABLAPL/16160/2022	BAPUN @ SATYAJIT BEURA-MP	
74	1373/2023 ABLAPL/4424/2023	RAJA@RAJESH DEHURY-MP	
75	1374/2023 ABLAPL/4896/2023	ULAS DEBI-MP	
76	1375/2023 ABLAPL/44/2023	HEMANTA DAS-MP	
77	1376/2023 ABLAPL/3461/2023	SATRUGHNA PRADHAN-MP	
78	1377/2023 ABLAPL/5277/2023	SUSANTA SENAPATI-MP	
79	1378/2023 ABLAPL/284/2023	HARAPRIYA SENAPATI-MP	GHANASHYAM MUDULI
80	1379/2023 ABLAPL/293/2023	MAHENDRA SENAPATI-MP	GHANASHYAM MUDULI
81	1743/2023 CRLA/763/2023	BIPIN DAS-MP	BISWARANJAN DALAI
82	1744/2023 CRLA/758/2023	BABULU@NIHAR RANJAN DAS@PATNAIK-MP	NIRMAL CHANDRA MOHANTY
83	1745/2023 CRLA/820/2023	ASHOK MALLIK @ SATYANARAYAN MALLIK-MP	AMITAV TRIPATHY
84	1746/2023 CRLA/820/2023	ASHOK MALLIK @ SATYANARAYAN MALLIK-MP	AMITAV TRIPATHY
85	1747/2023 CRLA/820/2023	ASHOK MALLIK @ SATYANARAYAN MALLIK-MP	AMITAV TRIPATHY
86	1748/2023 CRLA/822/2023	BULU LOHAR @ BINDHANI-MP	BIBEKANANDA MAHAPATRA
87	1749/2023 CRLA/823/2023	BEREGA NAIK @ BIRA NAIK-MP	BIBEKANANDA MAHAPATRA
88	1750/2023 CRLA/823/2023	BEREGA NAIK @ BIRA NAIK-MP	BIBEKANANDA MAHAPATRA
89	1751/2023	JAGANNATH PANI-MP	JYOTI RANJAN DEO

90	CRLA/825/2023 1752/2023	BEREGA NAIK @ BIRA NAIK-MP	BIBEKANANDA MAHAPATRA
91	CRLA/823/2023 1753/2023	JAGANNATH PANI-MP	JYOTI RANJAN DEO
92	CRLA/825/2023 1754/2023	NABAKRUSHNA ROUT-MP	M/S.SIDHARTHA DAS
93	CRLA/235/2011 1755/2023	DHARMU MUNDA-MP	SARAT KUMAR NAYAK
94	CRLA/818/2023 2270/2023	TIPU MISSAL-MP	
95	CRLMC/2437/2023 2271/2023	AMULYA KUMAR BEHERA-MP	RAMDAS ACHARY
96	CRLMC/3231/2023 2272/2023	BABULAL GOND-MP	
97	CRLMC/2950/2023 2273/2023	GOURANGA MUNI-MP	
98	CRLMC/2688/2022 2274/2023	GIRIJA SANKAR MISHRA-MP	LINGARAJ SARANGI
99	CRLMC/3232/2023 2275/2023	SAROJINI THATOI-MP	GANESH PRASAD SAMAL
100	CRLMC/3235/2023 2276/2023	RAKESH KUMAR MOHANTY-MP	SATYABRATA MOHANTY
101	CRLMC/3237/2023 2277/2023	SADA PRADHAN@ SADASHIVA PRADHAN-MP	BIKRAM KESHARI RAJ
102	CRLMC/3238/2023 2278/2023	SILVELINE POWER STATION LTD.-MP	DEBENDRA NARAYAN PATTANAİK
103	CRLMC/3239/2023 2279/2023	DHR HOLDING INDIA PVT.LTD.-MP	SIDHARTHA DAS, AVIJIT MISHRA
104	CRLMC/2823/2022 2280/2023	M/S. SAG PROJECTS PVT.LTD.-MP	DEVASHIS PANDA
105	CRLMC/3244/2023 2281/2023	PRASANTA KUMAR DAS-MP	ACHYUTANANDA PATTANAİK
106	CRLMC/3249/2023 2282/2023	HARI CHARAN ROUL-MP	DEBASNAN DAS
107	CRLMC/3253/2023 2283/2023	SK SANAWAR HOSSEN @ SONA-MP	PRATIK DASH
108	CRLMC/3254/2023 2284/2023	SAHENAJ BIBI-MP	ABHAS MOHANTY
109	CRLMC/3255/2023 2285/2023	BIBHUTI BHUSAN MANDAL-MP	ABHAYA KUMAR PARIDA
110	CRLMC/3256/2023 2286/2023	BIBHUTI BHUSAN MANDAL-MP	ABHAYA KUMAR PARIDA
111	CRLMC/3256/2023 4709/2023	SATYENDRA NARAYAN CHAND-MP	SUBRAT KUMAR MOHANTY
112	WA/838/2023 4710/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
113	WA/1746/2023 4711/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
114	WA/1746/2023 4712/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
115	WA/1746/2023 4713/2023	RABINDRA MISHRA-MP	SANGRAM JENA
116	WA/1748/2023 4714/2023	STATE OF ODISHA-MP	DHANAJAYA MUND, A.G.A.
117	WA/1747/2023 4715/2023	STATE OF ODISHA-MP	DHANAJAYA MUND, A.G.A.
118	WA/1747/2023 4716/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
119	WA/1749/2023 4717/2023	STATE OF ODISHA-MP	DHANAJAYA MUND, A.G.A.
120	WA/1747/2023 4718/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
	WA/1749/2023		

121	4719/2023 WA/1750/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
122	4720/2023 WA/1750/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
123	4721/2023 WA/1750/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
124	4722/2023 WA/1751/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
125	4723/2023 WA/1751/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
126	4724/2023 WA/1751/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
127	4725/2023 WA/1752/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
128	4726/2023 WA/1752/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
129	4727/2023 WA/1752/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
130	4728/2023 WA/1753/2023	SUPERINTENDING ENGINEER,PURI (R AND B DIVISION,PHARMAPUR)	PHARMAPUR KUSHNA PANIGRAHI,A.S.C
131	4729/2023 WA/1753/2023	SUPERINTENDING ENGINEER,PURI (R AND B DIVISION,PHARMAPUR)	PHARMAPUR KUSHNA PANIGRAHI,A.S.C
132	4730/2023 WA/1754/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
133	4731/2023 WA/1754/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
134	4732/2023 WA/1754/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
135	4733/2023 WA/1755/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
136	4734/2023 WA/1755/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
137	4735/2023 WA/1755/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
138	11282/2023 WP(C)/22320/2023	NARENDRANATH SWAIN-MP	
139	11283/2023 WP(C)/23063/2023	JAYA KUMAR PRUSTY-MP	DEEPAK KUMAR MOHAPATRA
140	11284/2023 WP(C)/23033/2023	SUSIL KUMAR BARAL-MP	DEEPAK KUMAR MOHAPATRA
141	11285/2023 WP(C)/23603/2023	SANJUKTA RATH-MP	KSHIROD KUMAR SAHOO
142	11286/2023 WP(C)/12625/2023	M/S. TARINI MINERALS, KEONJHAR-MP	SATYA SMRUTI MOHANTY
143	11287/2023 WP(C)/22913/2023	NARENDRA KUMARA DALAI-MP	
144	11288/2023 WP(C)/40305/2021	NABIN KUMAR SAHOO-MP	
145	11289/2023 WP(C)/23619/2023	SATYEN RANA-MP	RAMESH CHANDRA OJHA
146	11290/2023 WP(C)/23620/2023	NAND KISHORE PATHAK-MP	SHIBASHISH MISRA
147	11291/2023 WP(C)/5976/2023	SRINIBAS SWAIN-MP	NIRMAL RANJAN ROUSTRAY
148	11292/2023 WP(C)/23625/2023	GOURANGA SINGH-MP	DR. BINODA KUMAR MISHRA
149	11293/2023 WP(C)/23626/2023	SAKILA TUDU-MP	DR. BINODA KUMAR MISHRA
150	11294/2023 WP(C)/23627/2023	GURA SINGH-MP	DR. BINODA KUMAR MISHRA
151	11295/2023 WP(C)/23628/2023	KANHU HEMBRAM-MP	DR. BINODA KUMAR MISHRA
152	11296/2023	SUMITRA BASKE-MP	DR. BINODA KUMAR MISHRA

153	WP(C)/23629/2023 11297/2023	URBAN CO-OPERATIVE-MP	
154	WP(C)/14558/2013 11298/2023	PARBATI TUDU-MP	DR. BINODA KUMAR MISHRA
155	WP(C)/23632/2023 11299/2023	NIHAR RANJAN SWAIN-MP	B.S.TRIPATHY..1
156	WP(C)/18638/2020 11300/2023	MIRU TUDU-MP	DR. BINODA KUMAR MISHRA
157	WP(C)/23633/2023 11301/2023	ODISHA STATE SEEDS CORPORATION LTD., BBSR-MP	ANSHURAM MISHRA
158	WP(C)/31881/2022 11302/2023	RANI NAYAK-MP	NIRANJAN PANDA
159	WP(C)/17247/2023 11303/2023	SABITA SINGH-MP	DR. BINODA KUMAR MISHRA
160	WP(C)/23634/2023 11304/2023	SIDHESWAR HEMBRAM-MP	DR. BINODA KUMAR MISHRA
161	WP(C)/23635/2023 11305/2023	BUDHAN MURMU-MP	DR. BINODA KUMAR MISHRA
162	WP(C)/23638/2023 11306/2023	PARBATI MARANDI-MP	DR. BINODA KUMAR MISHRA
163	WP(C)/23637/2023 11307/2023	BUDUNI MURMU-MP	DR. BINODA KUMAR MISHRA
164	WP(C)/23639/2023 11308/2023	KARAMI MURMU-MP	DR. BINODA KUMAR MISHRA
165	WP(C)/23642/2023 11309/2023	SARASWATI HEMBRAM-MP	DR. BINODA KUMAR MISHRA
166	WP(C)/23641/2023 11310/2023	SAMRAT HANSADA-MP	DR. BINODA KUMAR MISHRA
167	WP(C)/23640/2023 11311/2023	DASH SOREN-MP	DR. BINODA KUMAR MISHRA
168	WP(C)/23644/2023 11312/2023	MANGAL SOREN-MP	DR. BINODA KUMAR MISHRA
169	WP(C)/23643/2023 11313/2023	JANAKI KISKU-MP	DR. BINODA KUMAR MISHRA
170	WP(C)/23645/2023 11314/2023	MAHANTI HEMBRAM-MP	DR. BINODA KUMAR MISHRA
171	WP(C)/23646/2023 11315/2023	ARESH BIRULI-MP	DR. BINODA KUMAR MISHRA
172	WP(C)/23647/2023 11316/2023	SADU SOREN-MP	DR. BINODA KUMAR MISHRA
173	WP(C)/23648/2023 11317/2023	BUDHIA SINGH-MP	DR. BINODA KUMAR MISHRA
174	WP(C)/23649/2023 11318/2023	RAMA MURMU-MP	DR. BINODA KUMAR MISHRA
175	WP(C)/23650/2023 11319/2023	RATHIA SINGH-MP	DR. BINODA KUMAR MISHRA
176	WP(C)/23651/2023 11320/2023	RAMESWAR SOREN-MP	DR. BINODA KUMAR MISHRA
177	WP(C)/23652/2023 11321/2023	KRUSHNA CHANDRA SINGH-MP	RASHMI REKHA PRADHAN
178	WP(C)/23654/2023 11322/2023	LABA KISKU-MP	DR. BINODA KUMAR MISHRA
179	WP(C)/23655/2023 11323/2023	MANGAL TUDU-MP	DR. BINODA KUMAR MISHRA
180	WP(C)/23657/2023 11324/2023	SUBRAT BASA-MP	DURGESH NARAYAN RATH
181	WP(C)/5979/2023 11325/2023	AJIT MAHANTA-MP	SIDHESWAR MALLIK
182	WP(C)/10693/2023 11326/2023	JYOTIN KUMAR SAHOO-MP	SUBIR PALIT
183	WP(C)/23660/2023 11327/2023	SAEMA ANJUM-MP	TRILOCHAN BARIK
	WP(C)/23662/2023		

184	11328/2023 WP(C)/14197/2023	KSHIROD NAYAK-MP	
185	11329/2023 WP(C)/20124/2022	SANTOSH DEVI-MP	BANABIHARI RAY
186	11330/2023 WP(C)/23673/2023	MANDAR MAJHI-MP	ARJUNA CHARANA BEHERA
187	11331/2023 WP(C)/23672/2023	SHANKAR MAJHI-MP	ARJUNA CHARANA BEHERA
188	11332/2023 WP(C)/15531/2021	LAXMAN BARGE-MP	
189	11333/2023 WP(C)/15533/2021	DEBENDRA MIRDHA-MP	
190	11334/2023 WP(C)/15532/2021	ASHOK MIRDHA-MP	
191	11335/2023 WP(C)/23674/2023	RAMAKRUSHNA PRADHAN-MP	MAHENDRA KUMAR SAHOO
192	11336/2023 WP(C)/4483/2023	SUSANTA KUMAR BEURA-MP	DEBADATTA MOHANTY
193	11337/2023 WP(C)/23675/2023	BALAKRUSHNA MAJHI-MP	ARJUNA CHARANA BEHERA
194	11338/2023 WP(C)/23679/2023	TAPAN KUMAR DAS-MP	DHANANJAYA MUND
195	11339/2023 WP(C)/23680/2023	MAGUNI SAHOO-MP	SRINIVAS MOHANTY
196	11340/2023 WP(C)/17632/2023	SATRUGHNA NAIK-MP	KANANBALA ROY CHOUDHURY
197	11341/2023 WP(C)/17632/2023	SATRUGHNA NAIK-MP	KANANBALA ROY CHOUDHURY
198	11342/2023 WP(C)/23682/2023	GITANJALI BHOI-MP	KARUNAKAR RATH
199	11343/2023 WP(C)/23684/2023	NABAKISHORE PRADHAN-MP	SRIKANTA KUMAR NATH
200	11344/2023 WP(C)/23685/2023	BANSHIDHAR DAS-MP	JANAKI KANTA MAHAPATRA
201	11346/2023 WP(C)/23686/2023	SADANANDA KARAN-MP	PRASANTA KUMAR SATAPATHY
202	11347/2023 WP(C)/23687/2023	SABITA BISWAL-MP	PRASANTA KUMAR SATAPATHY
203	11348/2023 WP(C)/24000/2019	SATYASHRI MOHAPATRA-MP	
204	11349/2023 WP(C)/23688/2023	PATITAPABAN PANDA-MP	JAYAKRISHNA MOHAPATRA
205	11350/2023 WP(C)/23690/2023	GITANJALI BHOI-MP	KARUNAKAR RATH
206	11351/2023 WP(C)/23691/2023	BHAKTA BANDHU PANDA-MP	PRASANTA KUMAR SATAPATHY
207	11352/2023 WP(C)/23692/2023	NIBEDITA MALLICK-MP	JITENDRA KUMAR MISHRA (2)
208	11353/2023 WP(C)/14898/2023	JATINDRA BEHERA-MP	BHABA RANJAN KAR
209	11354/2023 WP(C)/23704/2023	SANDHYA RANI SAHOO-MP	SUSANTA KUMAR MISHRA
210	11355/2023 WP(C)/23711/2023	CHINMAYA PATRA-MP	DR. BINODA KUMAR MISHRA
211	11356/2023 WP(C)/23712/2023	KAMALA KANTA BEHERA-MP	DEEPAK KUMAR MOHAPATRA
212	11357/2023 WP(C)/23713/2023	KAMADEV BEHERA-MP	GYANA RANJAN SETHI
213	11358/2023 WP(C)/23714/2023	ABHIRAM DAS-MP	GOPAL CHANDRA MOHANTY
214	11359/2023 WP(C)/23716/2023	PADMANAV PANDA-MP	DR. BINODA KUMAR MISHRA
215	11360/2023	M/S MAA BHAGABATI TECHNOYARD, CUTTACK-MP	CHITRASEN PARIDA

216	WP(C)/23717/2023 11361/2023	BISWANATH MAJHI-MP	LAXMIKANTA MOHANTY
217	WP(C)/14470/2023 11362/2023	RAMESH CHANDRA BEHERA-MP	SHASHI BHUSAN JENA
218	WP(C)/23724/2023 11363/2023	DR. MURARI PRASAD RATH-MP	SHASHI BHUSAN JENA
219	WP(C)/23729/2023 11364/2023	SUDHIR KUMAR HARICHANDAN-MP	S.K.NAYAK
220	WP(C)/23731/2023 11365/2023	ABHIMANYU SWAIN-MP	SANJIB KUMAR BHANJADEO
221	WP(C)/23730/2023 11366/2023	SUDHIR KUMAR HARICHANDAN-MP	S.K.NAYAK
222	WP(C)/23732/2023 11367/2023	RAGHUNATH SISA-MP	SUSHANTA KUMAR JOSHI
223	WP(C)/23733/2023 11368/2023	RUPALI BADAPANDA-MP	LAXMIKANTA MOHANTY
224	WP(C)/23736/2023 11369/2023	KALANDI CHARAN DAS-MP	SUBHRANSU BHUSAN MOHANTY
225	WP(C)/23737/2023 11370/2023	MAGUNI SAHOO-MP	SAROJ KUMAR PADHI
226	WP(C)/23739/2023 11371/2023	ACHYUTA NANDA SAHOO-MP	KARUNAKAR NAYAK
227	WP(C)/23740/2023 11372/2023	M/S.NARBHERAM POWER AND STEEL PVT.LTD.-MP	M/S.DIPAK KU.DEY
228	WP(C)/23280/2015 11373/2023	ABANINDRA KUMAR MOHAPATRA-MP	ASHOK KUMAR SARANGI
229	WP(C)/23753/2023 11374/2023	LIPUN BARIK-MP	
230	WP(C)/3706/2022 11375/2023	RAGHUNATH NAYAK-MP	ARJUNA CHARANA BEHERA
231	WP(C)/23755/2023 11376/2023	M/S. ROUT INFRASTRUCTURE PVT. LTD.-MP	KAJAL SAHOO
232	WP(C)/23771/2023 11377/2023	BIKASH JENA-MP	SUBHRAJIT MOHANTY
	WP(C)/23777/2023		